

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 25/2019**

In the matter of:

Abdul Farukh ...Applicant

Versus

Govt. of NCT of Delhi. ...Respondents

And

Original Application No. 685/2019

In the matter of:

Rakesh Kumar ...Applicant

Versus

Govt. of NCT of Delhi. ...Respondents

NDOH:-08.11.2021

S. N.	INDEX Contents	Page No.
1.	Additional Status Report on behalf of DPCC in terms of order dated 13.07.2020.	1-2

Filed by:

(Delhi Pollution Control Committee)

New Delhi:

Dated: 02.11.2021

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 25/2019**

Abdul Farukh ...Applicant

Versus

Govt. of NCT of Delhi. ...Respondents

And

Original Application No. 685/2019

Rakesh Kumar ...Applicant

Versus

Govt. of NCT of Delhi. ...Respondents

**ADDITIONAL COMPILED ACTION TAKEN REPORT WITH
RESPECT TO ORDER DATED 13.07.2020.**

1. That above referred matter is now listed before this Hon`ble Tribunal for 08.11.2021 for considering the action in terms of order dated 13.07.2020. That, DPCC has filed compiled action taken report on 04.09.2021, which is available on the records of this Hon`ble Tribunal.
2. That, on the direction of this Hon`ble Tribunal, the Chief Secretary, Delhi had decided that Delhi Jal Board will prepare the list of illegal borewells, Revenue Department will take the closure action of the illegal borewells and DPCC was assigned the task to impose EDC on the violators as per the list provided by DJB.
3. That till 31.08.2021, revenue authorities have initiated action against 11235 illegal borewells out of 19661 identified by Delhi Jal Board. From

Beary

31.08.2021 to 25.10.2021, revenue authorities have taken action against 129 additional illegal borewells.

4. That the status of imposition of Environmental Compensation and its recovery is as follows:

- (i) Total EDC amount received till 25.10.2021: Rs. 54,30,000/-.
- (ii) EDC amount yet to be realised: Rs. 70,05,70,000/-

Due to continuing pandemic, the process of recovery is very slow and revenue authorities are not able to spare their manpower for taking action.

The present additional status report may kindly be taken on record.



(Dr. BMS Reddy)
Sr. Env. Engineer